

13

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**CP(CAA) No. 21/NCLT/AHM/2017
With Gujarat High Court CA no. 531 of 2016**

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.03.2017**

Name of the Company: MSK Projects (India) (JV) Ltd.

Section of the Companies Act: Section 230-232 of the Companies Act, 2013


<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	NAVIN PATEL	ADV.	PETITIONER.	Natasha.
2.				

ORDER

Learned Advocate Ms. Natasha Sutaria present for Petitioner.

Additional affidavit filed.

List the matter for hearing on 30.03.2017


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 29th day of March, 2017.